

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 15.07.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 801 of 2022	Madhu Fertilisers Ltd. Vs. K.P.R. Agrochem Ltd.	Hasan Murtaza	

02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Judgment

2.	Comp. App. (AT) (Ins) No. 690 of 2022	Prashant Agarwal Vs. Vikash Parasrampuria & Anr.	Indramil Ghosh	Madhur Mahajan Viraj Parikh-R1 Rubina Khan-R2
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For Hearing

3.	Comp. App. (AT) No. 31 of 2022 (PH)	R. P. Khosla Vs. Ascot Hotels & Resorts Ltd. & Ors. With	Deepak Khosla	Rishi Sood-R1 Rohit Sharma-R2 Anand M Mishra-R2-R7
4.	Comp. App. (AT) No. 32 of 2022 (PH)	R. P. Khosla Vs. Vikram Bakshi With	Deepak Khosla	Rishi Sood-R1 Anand M Mishra-R2-R7
5.	Comp. App. (AT) No. 33 of 2022 (PH)	Vineet Khosla Vs. Ascot Hotels & Resorts Ltd. & Ors. With	Deepak Khosla	Rishi Sood-R1 Rohit Sharma-R2 Anand M Mishra-R2,7
6.	Contempt Case (AT)No. 05 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016 (PH)	Sonia Khosla Vs. Vikram Bakshi & Ors. With	Deepak Khosla	Anand Mishra-R1 to R5

7.	Contempt Case (AT)No. 12 of 2019 in Comp. App (AT) No. 220 of 2017 (PH)	R.P. Khosla Vs. Rishi Sood (Adv) & Ors. With	Deepak Khosla	Anand Mishra-R2 to R6
8.	Contempt Case (AT) No. 08 of 2021 in Comp. App. (AT) No. 36 of 2016 (PH)	Montreaux Resorts (P) Ltd. Vs. Vikram Bakshi & Ors.	Deepak Khosla	Anand Mishra-R2 to R6

After the above

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Hearing

9.	Comp. App. (AT) (Ins) No.465 of 2022	Raj Singhania Official Liquidator of Gontermann-Peipers (India) Limited (In liquidation) Vs. Chinar Steel Segment Centre Pvt. Ltd. & Ors. With	Gaurav Gupta	Anand Sukumar Mainak Bose Rishabh Karnani
10.	Comp. App. (AT) (Ins) No. 264 of 2022	Snaefell Heights LLP Vs. Chinar Steel Segment Centre Pvt. Ltd. & Ors.	Anup Kumar	Mainak Bose Anand Sukumar-R1 NPS Chawla Surekh K. Buxy-R3 Gaurav Gupta-R6

After the above

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

11.	Comp. App. (AT) (Ins) No. 208 of 2022 (PH)	IFFCO Tokio General Insurance Co. Ltd. Vs. Cox and Kings Ltd. & Anr.	Shwetabh Sinha	Nirman Sharma Akash Menon Pulkitesh D. Tiwari Bency Ramakrishnan-R1
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By order of Hon'ble Chairperson
-sd/-
Registrar